

**LAW (LEGISLATIVE DRAFTING) DEPARTMENT
(GROUP-II)
NOTIFICATION**

Jaipur, October 20, 2015

No. F. 2 (49) Vidhi/2/2015.-In pursuance of Clause (3) of Article 348 of the Constitution of India, the Governor is pleased to authorise the publication in the Rajasthan Gazette of the following translation in the English language of Rajasthan Vidhiyan Nirsan Adhiniyam, 2015 (2015 Ka Adhiniyam Sankhyank 35):-

(Authorised English Translation)

THE RAJASTHAN LAWS REPEALING ACT, 2015

(Act No. 35 of 2015)

[Received the assent of the Governor on the 15th day of October, 2015]

An

Act

to repeal certain laws.

Be it enacted by the Rajasthan State Legislature in the Sixty-sixth Year of the Republic of India as follows:-

1. Short title and commencement. - (1) This Act may be called the Rajasthan Laws Repealing Act, 2015.

(2) It shall come into force at once.

2. Repeal of certain laws.-The laws specified in the Schedule are hereby repealed as a whole.

3. Savings.-(1) The repeal by this Act of any law shall not affect any other law in which the law hereby repealed has been applied, incorporated or referred to.

(2) This Act shall not affect the previous operation of any law hereby repealed or the validity, invalidity, effect or consequence of anything already done or suffered thereunder or any right, title, privilege, obligation or liability already acquired, accrued or incurred thereunder or any investigation, remedy or proceeding in respect thereof or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.

(3) This Act shall not affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or any existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, or recognized or derived by, in or from any law hereby repealed.

(4) The repeal by this Act of any law shall not revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not existing or in force on the date on which this Act comes into force.

(5) For the removal of doubt it is hereby declared that, where this Act repeals any law by which the text of any other law was amended, whether retrospectively or prospectively, by the express omission, insertion or substitution of any matter, the repeal shall not affect the past existence and further continuance of any such amendment made by the law so repealed and in operation at the commencement of this Act.

SCHEDULE
(See Section 2)

S. N.	Year	Act No.	Short Title of Acts
1	2	3	4
1.	1950	4	The Rajasthan Preservation of Certain Animals Act, 1950
2.	1950	6	The Rajasthan Prevention of Juveniles Smoking Act, 1950
3.	1951	5	The Rajasthan Rehabilitation Loans Act, 1951
4.	1953	12	The Rajasthan Minor Irrigation Works Act, 1953
5.	1953	15	The Rajasthan Evacuee Interest (Separation) Supplementary Act, 1953

1	2	3	4
6.	1953	19	The Rajasthan Lands Summary Settlement Act, 1953
7.	1953	23	The Rajasthan Agricultural Income-tax Act, 1953
8.	1953	25	The Rajasthan Lands Special Irrigation Charges Act, 1953
9.	1954	9	The Rajasthan Rent Rates Determination and Validation Act, 1954
10.	1955	7	The Rajasthan Finance (Agricultural Income Tax) Act, 1955
11.	1955	12	The Rajasthan Anti Ejection Officers Proceedings and Decisions (Validation) Act, 1955
12.	1956	10	The Rajasthan Finance (Agricultural Income Tax) Act, 1956
13.	1956	33	The Rajasthan Mining Settlement Act, 1956
14.	1957	17	The Rajasthan Vaccination Act, 1957
15.	1957	18	The Rajasthan Finance (Agricultural Income Tax) Act, 1957
16.	1957	37	The Rajasthan Review and Validation of Rent Rates (Revival) Repeal Act, 1957
17.	1957	39	The Fraser Bridge Toll Tax Validation Act, 1957
18.	1958	17	The Rajasthan Finance (Agricultural Income Tax) Act, 1958
19.	1958	20	The Rajasthan Haq-I-Malikana Abolition Act, 1958
20.	1958	45	The Rajasthan Livestock Improvement Act, 1958
21.	1958	25	The Rajasthan Mica Act, 1958
22.	1958	33	The Rajasthan Registration of Births, Deaths and Marriages Act, 1958
23.	1959	5	The Rajasthan Animal Diseases Act, 1959

1	2	3	4
24.	1959	16	The Rajasthan Finance (Agricultural Income Tax) Act, 1959
25.	1959	36	The Rajasthan Settlement Rents Retrospective Application (Validation) Act, 1959
26.	1959	39	The Rajasthan Transport Authorities (Constitution and Proceedings) Validating Act, 1959
27.	1961	1	The Rajasthan Evacuee Interest (Separation) Second Supplementary Act, 1961
28.	1961	35	The Rajasthan Kasar Bhom Abolition Act, 1961
29.	1962	4	The Rajasthan Arain Tehsil (Continued Existence) Validating Act, 1962.
30.	1962	8	The Rajasthan Divisional Commissioner (Office Abolition) Act, 1962
31.	1963	1	The Rajasthan Veterinary Practitioners Act, 1962
32.	1963	22	The Ajmer Shamlat Committees (Dissolutions) Act, 1963
33.	1964	14	The Rajasthan Gift Goods (Trade and Unlawful Possession) Act, 1964
34.	1964	31	The Rajasthan Primary Education Act, 1964
35.	1965	1	The Rajasthan Soil and Water Conservation Act, 1964
36.	1966	22	The Rajasthan Land Acquisition (Amendment and Validation) Act, 1966
37.	1969	12	The Rajasthan Holdings (Consolidation and Prevention of Fragmentation) (Amending and Validating) Act, 1969
38.	1971	11	The Rajasthan Government Servants Inquiries (Evidence of Corruption) Act, 1971

1	2	3	4
39.	1975	2	The Rajasthan Panchayati Raj Institutions (Extension of Term) Act, 1975
40.	1975	24	The Rajasthan Private Electric Supply Undertakings (Acquisition) Act, 1975
41.	1977	3	The Rajasthan Panchayat Samitis and Zila Parishads (Termination of Term) Act, 1977
42.	1977	5	The Rajasthan Finance Act, 1977
43.	1978	3	The Rajasthan Finance Act, 1978
44.	1979	5	The Rajasthan Finance Act, 1979
45.	1980	29	The Rajasthan Appropriation (Vote on Account) Act, 1980
46.	1980	30	The Rajasthan Appropriation Act, 1980
47.	1982	2	The Rajasthan Panchayat (Extension of Term) Act, 1982
48.	1986	24	The Jaipur Metals and Electricals Limited (Acquisition of Shares) Act, 1986
49.	1987	3	The Rajasthan Motor Vehicles Taxation (Amendment and Validation) Act, 1987
50.	1987	11	The Rajasthan Shops and Commercial Establishments (Employees Life Insurance) Act, 1987
51.	1987	16	The Rajasthan Validation of Execution of Certain Leases, Licences and Agreements Act, 1987
52.	1988	3	The Rajasthan Finance Act, 1988
53.	1989	16	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1989.
54.	1993	1	The Rajasthan General Clauses (Amendment) Act, 1991.
55.	1993 (President Rule)	1	The Rajasthan Municipalities (Amendment) Act, 1993.

1	2	3	4
56.	1993	5	The Rajasthan Panchayat (Amendment) Act, 1993.
57.	1993	6	The Rajasthan Money Lenders (Amendment) Act, 1991.
58.	1993	13	The Rajasthan Appropriation (Vote on Account) Act, 1993
59.	1993	14	The Rajasthan Appropriation Act, 1993
60.	1993	57	The Rajasthan Appropriation (No. 2) Act, 1993
61.	1994	1	The Rajasthan Municipalities (Amendment) Act, 1994.
62.	1994	2	The Rajasthan Civil Courts (Amendment) Act, 1994.
63.	1994	5	The Rajasthan Panchayat (Amendment) Act, 1994.
64.	1994	6	The Rajasthan Sales Tax (Amendment) Act, 1994.
65.	1994	10	The Rajasthan Excise (Amendment) Act, 1994.
66.	1994	12	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1994.
67.	1994	14	The Rajasthan Ministers' Salaries (Amendment) Act, 1994.
68.	1994	15	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Second Amendment) Act, 1994.
69.	1994	16	The Jaipur Development Authority (Amendment) Act, 1994.
70.	1994	17	The Rajasthan Pass Book (Agricultural Holdings) (Amendment) Act, 1994.
71.	1994	18	The Rajasthan Urban Improvement (Amendment) Act, 1994.
72.	1994	19	The Rajasthan Municipalities (Second Amendment) Act, 1994.

1	2	3	4
73.	1994	21	The Rajasthan Tenancy (Amendment) Act, 1994.
74.	1994	22	The Rajasthan Municipalities (Third Amendment) Act, 1994.
75.	1994	23	The Rajasthan Panchayati Raj (Amendment) Act, 1994.
76.	1995	1	The Rajasthan Tenancy (Amendment) Act, 1992.
77.	1995	6	The Rajasthan Municipalities (Amendment) Act, 1995.
78.	1995	7	The Rajasthan Panchayati Raj (Amendment) Act, 1995.
79.	1995	8	The Rajasthan Land Revenue (Amendment) Act, 1995.
80.	1995	9	The Rajasthan Motor Vehicles Taxation (Amendment) Act, 1995.
81.	1995	10	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1995.
82.	1995	11	The Rajasthan Tenancy (Amendment) Act, 1995.
83.	1995	14	The Rajasthan Lands and Building Tax (Amendment) Act, 1995.
84.	1995	15	The Rajasthan Electricity (Duty) (Amendment) Act, 1995.
85.	1995	16	The Rajasthan Pass-Book (Agricultural Holdings) (Amendment) Act, 1995.
86.	1995	17	The Rajasthan Societies Registration (Amendment) Act, 1995.
87.	1995	18	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1995.

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88.	1995	20	The Rajasthan Advocates Welfare Fund (Amendment) Act, 1995.
89.	1995	21	The Rajasthan Go-Seva Ayog Act, 1995
90.	1995	24	The Rajasthan University Teachers and Officers (Selection for Appointment) (Amendment) Act, 1995.
91.	1995	26	The Rajasthan Cooperative Societies (Amendment) Act, 1995.
92.	1995	28	The Rajasthan Colonisation (Amendment) Act, 1995.
93.	1995	29	The Rajasthan Land Revenue (Second Amendment) Act, 1995.
94.	1995	30	The Rajasthan Ministers' Salaries (Amendment) Act, 1995.
95.	1996	3	The Rajasthan Taxation Tribunal (Amendment) Act, 1996.
96.	1997	1	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1997.
97.	1997	2	The Rajasthan Land Revenue (Amendment) Act, 1997.
98.	1997	3	The Rajasthan Tenancy (Amendment) Act, 1997.
99.	1997	4	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1997.
100.	1997	9	The Rajasthan Finance Act, 1997
101.	1997	10	The Rajasthan Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 1994.
102.	1998	3	The Rajasthan Universities' Teachers and Officers (Selection for Appointment) (Amendment) Act, 1998.

1	2	3	4
103.	1998	4	The Rajasthan Ministers' Salaries (Amendment) Act, 1998.
104.	1998	5	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1998.
105.	1998	6	The Rajasthan Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 1997.
106.	1998	9	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 1998.
107.	1999	8	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 1999.
108.	1999	9	The Rajasthan Ministers' Salaries (Amendment) Act, 1999.
109.	1999	10	The Rajasthan Secondary Education (Amendment) Act, 1999.
110.	1999	11	The Rajasthan Agricultural Produce Markets (Amendment) Act, 1999.
111.	1999	15	The Rajasthan Panchayati Raj (Amendment) Act, 1999.
112.	1999	17	The Rajasthan Ministers' Salaries (Second Amendment) Act, 1999.
113.	1999	18	The Rajasthan Tenancy (Amendment) Act, 1999.
114.	1999	19	The Rajasthan Municipalities (Amendment) Act, 1999.
115.	1999	20	The Rajasthan Relief Undertakings (Special Provisions) (Amendment) Act, 1999.
116.	1999	21	The Rajasthan Laws (Amendment) Act, 1999.

1	2	3	4
117.	2000	1	The Jaipur Metals and Electricals Limited (Acquisition of Shares) (Amendment) Act, 1997.
118.	2000	5	The Rajasthan Municipalities (Amendment) Act, 2000.
119.	2000	6	The Rajasthan Secondary Education (Amendment) Act, 2000.
120.	2000	7	The Rajasthan Excise (Amendment) Act, 2000.
121.	2000	9	The Rajasthan Panchayati Raj (Amendment) Act, 2000.
122.	2000	10	The Rajasthan Tax on Luxuries (In Hotels and Lodging Houses) (Amendment) Act, 2000.
123.	2000	19	The Rajasthan Urban Improvement (Amendment) Act, 2000.
124.	2000	20	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2000.
125.	2000	22	The Rajasthan Municipalities (Second Amendment) Act, 2000.
126.	2000	23	The Rajasthan Municipalities (Third Amendment) Act, 2000.
127.	2001	6	The Jaipur Development Authority (Amendment) Act, 2001.
128.	2002	6	The Rajasthan Land Revenue (Amendment) Act, 2002.
129.	2002	8	The Rajasthan Public Examination (Prevention of Unfairmeans) (Amendment) Act, 2001.
130.	2002	14	The Rajasthan Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 2000

1	2	3	4
131.	2003	5	The Rajasthan Municipalities (Amendment) Act, 2003.
132.	2003	6	The Rajasthan Finance Act, 2003
133.	2003	7	The Rajasthan Universities' Teachers and Officers (Selection for Appointment) (Amendment) Act, 2003.
134.	2003	8	The Rajasthan Sales Tax (Amendment) Act, 2003.
135.	2003	9	The Rajasthan Advocates Welfare Fund (Amendment) Act, 2003.
136.	2003	10	The Rajasthan Non-Government Educational Institutions (Amendment) Act, 2001.
137.	2003	11	The Rajasthan Co-operative Societies (Amendment) Act, 2003.
138.	2003	12	The Rajasthan Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 2001.
139.	2003	15	The Rajasthan Warehouses (Amendment) Act, 2003.
140.	2003	20	The Rajasthan Non-Government Educational Institutions (Amendment) Act, 2003.
141.	2004	1	The Rajasthan Municipalities (Amendment) Act, 2004.
142.	2004	6	The Rajasthan Sales Tax (Amendment) Act, 2004.
143.	2004	7	The Rajasthan Stamp (Amendment) Act, 2004.
144.	2004	8	The Rajasthan Panchayati Raj (Amendment) Act, 2004.
145.	2004	9	The Rajasthan Co-operative Societies (Amendment) Act, 2004.

1	2	3	4
146.	2004	10	The Rajasthan Sanskrit University (Amendment) Act, 2004.
147.	2004	11	The Rajasthan Urban Improvement (Amendment) Act, 2004.
148.	2004	12	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2004.
149.	2005	2	The Rajasthan Civil Services (Service Matters Appellate Tribunals) (Amendment) Act, 2005.
150.	2005	3	The Rajasthan Panchayati Raj (Amendment) Act, 2005.
151.	2005	8	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2005.
152.	2005	9	The Rajasthan Agricultural Produce Markets (Second Amendment) Act, 2005.
153.	2005	11	The Rajasthan Ministers' Salaries (Amendment) Act, 2005.
154.	2005	12	The Rajasthan Ministers' Salaries (Second Amendment) Act, 2005.
155.	2005	13	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2005.
156.	2005	17	The Rajasthan Civil Services (Service Matters Appellate Tribunals) (Second Amendment) Act, 2005.
157.	2005	18	The Rajasthan Rent Control (Amendment) Act, 2005.
158.	2005	19	The Rajasthan Agricultural Produce Markets (Third Amendment) Act, 2005.
159.	2006	1	The Rajasthan Rent Control (Second Amendment) Act, 2005.
160.	2006	6	The Rajasthan Monuments, Archaeological Sites and Antiquities (Amendment) Act, 2006.

1	2	3	4
161.	2006	7	The Rajasthan Municipalities (Amendment) Act, 2006.
162.	2006	9	The Rajasthan Ministers' Salaries (Amendment) Act, 2006.
163.	2006	12	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2006.
164.	2006	18	The Rajasthan Civil Courts (Amendment) Act, 2006.
165.	2007	3	The Rajasthan Value Added Tax (Amendment) Act, 2007.
166.	2007	5	The Rajasthan Colonisation (Amendment) Act, 2007.
167.	2007	6	The Rajasthan Excise (Amendment) Act, 2007.
168.	2007	9	The Rajasthan Panchayati Raj (Amendment) Act, 2007.
169.	2007	11	The Rajasthan Co-operative Societies (Amendment) Act, 2007.
170.	2007	12	The Rajasthan Monuments, Archaeological Sites and Antiquities (Amendment) Act, 2007.
171.	2007	13	The Rajasthan Public Trusts (Amendment) Act, 2007.
172.	2008	12	The Rajasthan Panchayati Raj (Amendment) Act, 2008.
173.	2008	13	The Rajasthan Lokayukta and Up-Lokayuktas (Amendment) Act, 2008.
174.	2008	14	The Rajasthan Panchayati Raj (Second Amendment) Act, 2008.
175.	2008	15	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2008.
176.	2008	20	The Rajasthan Bhoodan Yagna (Amendment) Act, 2008.

1	2	3	4
177.	2008	21	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2008.
178.	2008	23	The Rajasthan Khadi and Village Industries Board (Amendment) Act, 2008.
179.	2009	7	The Rajasthan Value Added Tax (Amendment) Act, 2009.
180.	2009	15	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2009.
181.	2009	17	The Rajasthan Panchayati Raj (Amendment) Act, 2009.
182.	2009	19	The Rajasthan Court Fees and Suits Valuation (Amendment) Act, 2009.
183.	2010	1	The Rajasthan Appropriation (No. 1) Act, 2010
184.	2010	7	The Rajasthan Co-operative Societies (Amendment) Act, 2010.
185.	2010	11	The Rajasthan Ministers' Salaries (Amendment) Act, 2010.
186.	2010	12	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2010.
187.	2010	14	The Rajasthan Technical University (Amendment) Act, 2010.
188.	2010	15	The Rajasthan Private Universities' Laws (Amendment) Act, 2010.
189.	2010	16	The Jaipur Development Authority (Amendment) Act, 2010.
190.	2010	17	The Jodhpur Development Authority (Amendment) Act, 2010.
191.	2010	18	The Rajasthan Urban Improvement (Amendment) Act, 2010.
192.	2010	19	The Rajasthan Municipalities (Amendment) Act, 2010.

1	2	3	4
193.	2010	20	The Rajasthan Panchayati Raj (Amendment) Act, 2010.
194.	2010	21	The Rajasthan Panchayati Raj (Second Amendment) Act, 2010.
195.	2010	22	The Rajasthan Value Added Tax (Amendment) Act, 2010.
196.	2011	2	The Rajasthan Municipalities (Amendment) Act, 2011.
197.	2011	4	The Rajasthan Universities' Teachers and Officers (Selection for Appointment) (Amendment) Act, 2011.
198.	2011	5	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2011.
199.	2011	6	The Rajasthan Agricultural Produce Markets (Second Amendment) Act, 2011.
200.	2011	8	The Rajasthan Non-Government Educational Institutions (Amendment) Act, 2011.
201.	2011	9	The Rajasthan Panchayati Raj (Amendment) Act, 2011.
202.	2011	11	The Rajasthan Fiscal Responsibility and Budget Management (Amendment) Act, 2011.
203.	2011	12	The Rajasthan Land Reforms and Resumption of Jagirs (Amendment) Act, 2011.
204.	2011	13	The Rajasthan Tenancy (Amendment) Act, 2011.
205.	2011	14	The Rajasthan Land Revenue (Amendment) Act, 2011.
206.	2011	18	The Rajasthan Fiscal Responsibility and Budget Management (Second Amendment) Act, 2011.

1	2	3	4
207.	2011	27	The Rajasthan Urban Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2011
208.	2011	28	The Rajasthan Rent Control (Amendment) Act, 2011.
209.	2011	29	The Rajasthan Municipalities (Second Amendment) Act, 2011.
210.	2012	1	The Rajasthan Tenancy (Amendment) Act, 2010.
211.	2012	9	The National Law University, Jodhpur (Amendment) Act, 2012.
212.	2012	10	The Rajasthan Private Universities' Laws (Amendment) Act, 2012.
213.	2012	12	The Rajasthan Laws (Amendment) Act, 2012.
214.	2012	19	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2012.
215.	2012	20	The Rajasthan Ministers' Salaries (Amendment) Act, 2012.
216.	2012	23	The Rajasthan Stamp (Amendment) Act, 2011.
217.	2012	24	The Maharaja Ganga Singh University, Bikaner (Amendment) Act, 2012.
218.	2012	25	The University of Kota (Amendment) Act, 2012.
219.	2012	26	The Rajasthan Advocates Welfare Fund (Amendment) Act, 2012.
220.	2012	37	The Rajasthan Imposition of Ceiling on Agricultural Holdings (Amendment) Act, 2010.
221.	2013	3	The Rajasthan Private Universities' Laws (Amendment) Act, 2013.
222.	2013	4	The Jai Narain Vyas University, Jodhpur (Amendment) Act, 2013.

1	2	3	4
223.	2013	5	The Vardhman Mahaveer Open University, Kota (Amendment) Act, 2013.
224.	2013	6	The University of Rajasthan (Amendment) Act, 2013.
225.	2013	7	The Maharshi Dayanand Saraswati University (Amendment) Act, 2013.
226.	2013	8	The Rajasthan Universities' Teachers and Officers (Selection for Appointment) (Amendment) Act, 2013.
227.	2013	9	The Mohan Lal Sukhadia University (Amendment) Act, 2013.
228.	2013	10	The Rajasthan Panchayati Raj (Amendment) Act, 2013.
229.	2013	11	The Rajasthan Special Courts (Amendment) Act, 2013.
230.	2013	13	The Rajasthan University of Health Sciences (Amendment) Act, 2013.
231.	2013	15	The Rajasthan Forest (Amendment) Act, 2012.
232.	2013	16	The Rajasthan Nurses, Midwives, Health Visitors And Auxiliary Nurse-Midwives Registration (Amendment) Act, 2013.
233.	2013	17	The Rajasthan Co-operative Societies (Amendment) Act, 2013.
234.	2013	23	The Maharana Pratap University of Agriculture and Technology Udaipur (Amendment) Act, 2013.
235.	2013	24	The Swami Keshwanand Rajasthan Agriculture University, Bikaner (Amendment) Act, 2013.
236.	2013	26	The University of Kota (Amendment) Act, 2013.
237.	2013	27	The Rajasthan Technical University (Amendment) Act, 2013.

1	2	3	4
238.	2013	28	The Maharaja Ganga Singh University, Bikaner (Amendment) Act, 2013.
239.	2013	30	The Rajasthan University of Veterinary and Animal Sciences (Amendment) Act, 2013.
240.	2013	34	The Jagadguru Ramanandacharya Rajasthan Sanskrit University (Amendment) Act, 2013.
241.	2013	36	The Rajasthan Guaranteed Delivery of Public Services (Amendment) Act, 2013.
242.	2013	37	The Rajasthan Tenancy (Amendment) Act, 2013.
243.	2014	2	The Rajasthan Right to Hearing (Amendment) Act, 2014.
244.	2014	8	The Rajasthan Forest (Amendment) Act, 2014.
245.	2014	15	The Rajasthan Civil Courts (Amendment) Act, 2014.
246.	2014	16	The Rajasthan Agricultural Produce Markets (Amendment) Act, 2013.
247.	2014	17	The Rajasthan Land Laws (Amendment) Act, 2014.
248.	2014	18	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2014.

दीपक माहेश्वरी,

Principal Secretary to the Government.